

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:556  
ANSWERED ON:24.11.2011  
SARDAR SAROVAR PROJECT  
Dashmuni Deepa

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the details of the potential benefits of the Sardar Sarovar project;
- (b) whether there are delays in the implementation of the project;
- (c) if so, the reasons therefor;
- (d) the details of the cost escalation; and
- (e) the action taken by the Government for its speedy implementation?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES & MINORITY AFFAIRS (SHRI VINCENT H. PALA)

(a) The Sardar Sarovar Project is an inter-State multi-purpose project on the river Narmada in Gujarat. It is a joint venture among the States of Gujarat, Madhya Pradesh, Maharashtra and Rajasthan. The benefits from the Sardar Sarovar (Narmada) Project are as under:

- i) Annual irrigation benefits to 17.92 lac ha. In Gujarat and 2.46 lakh ha. In Rajasthan.
- ii) The total installed capacity of the hydropower project is 1450 MW.
- iii) To provide safe drinking water to 9,633 villages & 131 towns in Gujarat covering a population of 29 million persons.

(b) Yes Madam.

(c) The reasons for delays in the implementation of the Project are as under:

# Stay from the Hon'ble Supreme Court of India for nearly 3 Years from (1995-1998) in construction of Narmada Dam.

# Delay in Land Acquisition and related issues.

# Implementation delays in Resettlement and Rehabilitation of the project affected families (PAF's).

# Writ petition filed by Narmada Bachao Andolan (N.B.A.) in Hon'ble Supreme Court of India and High Court Jabalpur on Sardar Sarovar Project.

(d) The Sardar Sarovar Project estimates were approved by the Planning Commission of India, in October, 1988, amounting to Rs. 6406.04 crore at the price level of 1986-87.

The revised investment clearance accorded by the Planning Commission on dated 20.05.2010 is for an amount of Rs. 39240.45 crore at the 2008-09 price level.

(e) The project is monitored for implementation by two very high level bodies constituted by Ministry of Water Resources as per the provision of the NWDT Award i.e. Narmada Control Authority and Sardar Sarovar Construction Advisory Committee.

Narmada Control Authority has taken up the issue related to raising of dam height in its various meetings and through its R&R and Environment Sub-Groups for speedy implementation of the Sardar Sarovar Project.